HIGH COURT OF SIKKIM Record of Proceedings

I.A. No.01 of 2024 in RFA/138/2024/(Filing No.)

JAWAHAR PRASAD GUPTA

APPLICANT

VERSUS

SUNIL KUMAR GUPTA

RESPONDENT

Date: 27.05.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Sudesh Joshi, Advocate.

Mr. Uma Shankar Sarda, Advocate. Mr. Adarsh Gurung, Advocate.

For Respondent Mr. Ranjit Prasad, Advocate.

ORDER

I.A. No.01 of 2024 is an application under Section 5 of the Limitation Act, 1963, seeking condonation of 465 days' delay, in filing the instant Appeal.

Response to the I.A. has been filed.

Learned Counsel for the Respondent verbally seeks time on grounds that the Learned Senior Counsel on record is unable to appear before this Court today as he is in Siliguri, West Bengal, undergoing medical treatment.

Not objected to.

In the circumstance, list this matter on 22-08-2025 as found convenient by the parties.

Judge 27.05.2025